

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2652
TO BE ANSWERED ON 21st DECEMBER, 2021**

MISERABLE CONDITION OF ATTENDANTS OF PATIENTS

2652: SHRI B. LINGAIAH YADAV:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of facilities of resting, clean washroom, locker, canteen, etc. available to attendants of patients admitted to Government hospitals;
- (b) whether Government is aware of the miserable conditions of the attendants of patients admitted to Government hospitals, who have no place to spend their nights, or take rest, due to which they are forced to sleep on floors of hospitals; and
- (c) if so, the details of the steps taken or proposed to be taken in this regard?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c): 'Public Health' and 'Hospitals' is a State subject and it is primarily the responsibility of the State Governments/Union Territories to make efforts to provide adequate facilities to attendants of patients.

Due care is taken in major Central Government Hospitals to provide basic amenities such as Waiting Halls/resting areas/shelters/ washrooms/Canteen facilities etc. for use of attendants.
